

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.110- IA/13(AHM) 2024  
In  
C.P.(CAA)/71(AHM)2022 in  
C.A.(CAA)/87(AHM)2021

**Proceedings under Section 230-232 of Co. Act, 2013**

**IN THE MATTER OF:**

Dietrich Engineering Consultants India Pvt Ltd  
Decbectochem Engineering Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 16/05/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Yuvraj Thakore, Advocate  
For the Respondent :

**ORDER**

Re-list on 06.06.2024.

-sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**